IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-507(PB)/2017

IN THE MATTER OF:

M/s. Gupta Ji Electric Co.

.. Applicant/Petitioner

Vs.

Amarapali Dream Valley Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 18.12.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Petitioner/Applicant

Mr. Anurag Sharma, Advocate

For the Respondent

Mr. Alok Agarwal & Mr. Kunal Sharma, Advs.

ORDER

For order, see (IB)-506(PB)/2017.

18.12.2017 VINEET